

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

112. IA/2444/2024 C.P. (IB)/1064(MB)2023

**IN THE MATTER OF**

VICHARE LOGINEXT PRIVATE LIMITED

... Petitioner

Vs

VICHARE EXPRESS & LOGISTICS PRIVATE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

**IA/2444/2024**- This is an application filed for placing on record the 1<sup>st</sup> Report Certifying the Constitution of Committee of Creditors along with the list of Creditors. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/